



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-143/NCLAT/CHN BEN/2026

Dated: 24th Aug 2026

NOTICE

Please take notice that the following matters of Chennai Bench will not be taken up on 25.08.2026. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr	Mr. Sudarshana Sundar	Mr. Ashwin Shanbhag R1 Mr. Thriyambak J Kannan R2
2.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2
3.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her Legal Rep, Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2
4.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2
5.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	Mr. R Sivaraman

6.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Josyula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra	
7.	Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	Mr. Ricab Chand
8.	Comp App (AT) (CH) (Ins) No. 476/2025	Aarti Drugs Limited Vs Pegasus Farmaco (India) Pvt Ltd	Mr. KS Shankar Chakrapani	Ms. Shireen Sethna Baria
9.	Comp App (AT) (CH) (Ins) No. 576/2025	The Office of Asst. Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	Mr. Pradeep Joy R1
10.	Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026	KG Ajayachandran Nair, Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors	Ms. Ramya Subramaniam	Mr. A Akhil Suresh R1- R30 Mr. A Kevin Thomas R31
11.	Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026	State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi&2 Ors	Mr. Pranava Charan	

By order of Hon'ble Member (Judicial)

Chennai Bench

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